

Opening of Telephone Exchanges in Marathwada

366. SHRI ASHOK ANAND-RAO DESHMUKH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the target fixed for setting up of telephone exchanges in Marathwada particularly in Parbhani, Manmad, Aurangabad and Nanded Districts during 1990 and 1991;

(b) whether the target has been fully achieved and if not, the reasons thereof; and

(c) the target fixed for setting up of telephone exchange during 1991-92?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) and (b) Of the 14 exchanges proposed for replacement/expansion in Parbhani, Manmad, Aurangabad and Nanded during 1990-91, four exchanges could not be commissioned due to non-availability of equipments. These were ILT 512 exchanges at Jintur and Paithan in Parbhani & Aurangabad districts respectively & 128 port C-DOT exchanges at Tamsa & Kalamnuri in Nanded and Parbhani Districts respectively. The achievements during 1990-91 were as under:--

| Sl. No. | Name of district | No. of Exchanges replaced/expanded |
|---------|--------------------|------------------------------------|
| 1. | Parbhani | 4 |
| 2. | Manmad | Nil |
| 3. | Aurangabad | 4 |
| 4. | Nanded | 2 |

(c) The target for replacement/expansion of exchanges during 1991-92 are as under:

| Sl. No. | Name of district | No. of exchanges to be replaced/expanded | Net addition of switching capacity |
|---------|--------------------|------------------------------------------|------------------------------------|
| 1. | Parbhani | 12 | 1190 |
| 2. | Manmad | Nil | Nil |
| 3. | Aurangabad | 14 | 3189 |
| 4. | Nanded | 12 | 608 |

Dowry Deaths in Delhi

367. SHRI ASHOK ANAND-RAO DESHMUKH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases in connection with the dowry and dowry deaths registered in Delhi during the last six months; and

(b) how many cases have been withdrawn by the parties and in how many cases culprits were punished?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) 301 cases relating to dowry and dowry deaths were registered during the period under reference.

(b) No conviction has been made nor any case withdrawn.

Indo-Bangladesh Talks on River Waters

368. SHRI ASHOK ANAND-RAO DESHMUKH: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether bilateral talks between India and Bangladesh on sharing of river waters were held in April 1991; and